

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 18 of 2015 in DFR No. 3128 of 2014

Dated : 7th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Amplus Infrastructure Developers Pvt. Ltd. & Anr. ...Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission
& Anr.Respondent(s)**

**Counsel for the Appellant(s): Mr. Ankur Sood
Mr. Shoumend U Mukherjee**

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

ORDER

Issue notice to both Respondents returnable on 13.01.2015 in IA no. 18 of 2015 as well as in Appeal. Dasti service is permitted.

Post the matter on **13.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

mk/jp